

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A.No.1074/2000

New Delhi this the 9th day of February, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)  
Hon'ble Sh. Govindan S. Tamai, Member(A)

Shri N.P. Dhamania,  
S/o Late Sh. GM Dhamania,  
Adviser (Technology),  
Sanchar Bhawan, 20, Ashoka Road,  
New Delhi.

..Applicant  
(None for the applicant )

VERSUS

1. Union of India through the  
Secretary to the Govt. of India,  
Department of Telecommunications,  
Ministry of Communications, Sanchar  
Bhawan, New Delhi.

2. Dr. Vijay Kumar,  
Member (Technology) Telecom Commission,  
Sanchar Bhawan, New Delhi.

3. Shri N.R. Mokshariwale,  
Member (Services)  
Telecom Commission, Sanchar Bhawan,  
New Delhi.

..Respondents

(By Advocate Sh. H.K. Gangwani for R-1)  
None for Respondent 2

(By Advocate Sh. V.K. Rao, learned counsel  
through proxy counsel Ms. Anuradha  
Priyadarshini)

ORDER (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)

This case was listed at Serial No. 8 in today's cause list and the applicant should have been present if he was interested in being heard. Learned counsel for the respondents 1 and 3 submit that, both applicant as well as respondent 3 have since retired from service and respondent 2 will be retiring in April, 2001. The applicant has impugned the order passed by the respondents on 31.5.2000 appointing

respondents 2 and 3 who are officers of ITS as Member(Technology) and Member(Services), respectively) in the Telecom Commission. They have submitted that since the main contestants have retired or about to retire in a few weeks, the application has become infructuous and that is why probably the applicant himself has lost interest in hearing of the matter. (9)

2. Noting the above facts and submissions made by the learned counsel for the respondents, the OA is dismissed. No costs.

  
D. Govindan S. Tampli  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Vice Chairman (J)

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